

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/121(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF IDEA REAL ESTATE ADVISORS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance(via video conference/physically)

Mrs. Rashmi Bothra, Adv.

] For the ITO

Mr. Chandan Ji

] RoC, West Bengal

ORDER

1. Ld. Counsel for the Income Tax Officer present. Mr. Chandan Ji, for the RoC, West Bengal present.
2. Report of RoC, West Bengal has been filed.
3. Post this matter for arguments on **21.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)